

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/1035/2019
NAME OF THE APPLICANT : Najma Meeran & 3 Ors
NAME OF THE RESPONDENT : Growing Crops Farms Pvt Ltd & 5 Ors
UNDER SECTION : 59 of CA 2013

ORDER

Due to paucity of time, the matter stands adjourned to **12.03.2021**.


(K.NATARAJAN)
Deputy Registrar

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